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NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI


ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/09/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/574/ (IB)/2017
NAME OF THE PETITIONER(S) : OPG METALS PVT LTD
NAME OF THE RESPONDENT(S) : PAVAI ALLOYS AND STEELS PVT LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1) P. Jesus moses. Counsel for Respondent 

2) Operational Credit
KUMARPAH R Chopra. For Operational Credit. 
SANDEEP KUMAR

ORDER

Counsel representing both the parties are present. Counsel for petitioner has furnished copies of documents which were missing in the typed set furnished to the other side. Counsel for respondent prayed time for filing counter. Time extended at request of both sides to make submissions. Put up on 21.09.2017 at 10.30 A.M.

- sd/-
K Anantha Padmanabha Swamy
Member (Judicial)

bc